6187

RETRENCHMENT IN FOREIGN OIL COMPANIES ATERNAKULAM

- *858. SHRI P. K. KUMARAN: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:
- (a) whether Government's attention has been drawn to the reported move of the foreign private oil companies at Ernaku-lam for mass retrenchment of the workers following the decision of the Indian Oil Corporation to distribute the entire oil products of the Cochin Refinery through its own channels;
- (b) whether Government have received any representation from the Petroleum Workers Union of Ernakulam against the proposed retrenchment; and
- (c) if so, what action has been taken thereon?

THE MINIS H3R OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI JAGJIVAJI RAM): (a): Yes.

(b) Yes.

(c) Efforts are being made to get the affected employees absorbed in the Indian Oil Corporation and other public sector undertakings to the maximum extent possible.

to Questions

WAGE BOARDS FOR INDUSTRIES

- ♦859. SHRI M. V. BHADRAM: Will the Minister of LABOUR, EMPLOYMENT AND REHABILITATION be pleased to state:
- (a) the number of industries for which Government have so far constituted Wage Boards:
- (b) how many oi them have recommended for the revision of wages according to the norms laid down by the 15th Indian Labour Conference; and
- (c) if reply to part (b) above be in the negative, what are the reasons therefor?

THE MINISTER OF LABOUR, EM-PLOYMENT AND REHABILITATION (SHRI IAGJIVAN RAM): (a) A statement showing the names of the industries and employments for which Wage Boards have been constituted is placed on the Table of the

(b) and (c) Wage Boards have submitted their reports, taking all relevant matters into consideration including the recommendations of the Indian Labour Conference.

STATEMENT

Statement showing the Industries Employments for which Wage Boards have been appointed

	appounca	
5, No	Name of the Industry/Employment	Remarks
1. 2. 3,	Cotton Textiles Sugar Cement Jute.	Second Wage Boards for these industries are now in operation.
	Tea Plantations. Coffee Plantations.	
	Rubber Plantations. Iron & Steel. Coal Mining Industry.	· ·
10. 11.	Iron ore Mining Industry. Lime Stone & Dolomite Mining Industry.	
12.	Non-journalist employees of Newspaper establishments.	(A separate statutory Wage Board for Journalists was set up in 1963.)
13.	Port and Dock workers.	set up in 1903.)
14. 15.	Engineering Industries. Heavy Chemicals & Fertilizers.	
16	Leather and Leather goods Industry.	

- 17. Road Transport.

 18. Electricity Undertakings.

REQUEST FOR THE ESTABLISHMENT OF NEW Universities

•860. Shri BANKA BEHARY DAS: Will the Minister of EDUCATION be pleased

state: L\mSf66—3

(a) the States which have approached the Government of India and the University Grants Commission for the establishment of new universities and the names of the universities they propose to establish;

(b) whether Government and the University Grants Commission considered these requests; und

Written Answers

(c) if so, what is the reaction of Government and University Grants Commis-

sion in the matter of each of those universities

to Questions

THE MINISTER OF EDUCATION (SHRI M. C. CHAGLA): (a) to (c) A statement is laid on the Table of the Sabha.

STATEMENT

(a), (b) and (c) The names of the new Universities proposed by the State Governments and views of the University Grants Commission/Government of India are given below:

State/Administration	Name of the proposed University	Views of the Univer- sity Grants Com- mission	Views of the Go- vernment of India
(1)	(2)	(3)	(4)
1. Uttar Pradesh	Kumaon University at Nainital.	The proposal is under consideration.	
Himachal Pradesh Orissa	Not mentioned. Not mentioned. Universities are proposed to be established at Sambalpur and Berhampur.	The proposal is under consideration.	
4. Goa	Not mentioned.	The Commission accepted in principle the need for the establishment of a University in Goa. The Administration of Goa later intimated that they would not like to establish a University till a certain number of colleges had been established.	The Government is in agreement with the views expressed by the Commission.
5. Kerala,	Names { not * mentioned. Universities are proposed to be established at Ernakulam and Calicut.	The Commission accepted the proposal of the State Government for the development of two Post-graduate Centres at Ernakulam and Calicut which would later be developed into independent Universities, but felt that the State Government may make a beginning with one Centre.	The Government is in agreement with the views expressed by the Commission.
6. Gujarat	Agricultural University		The Government is in agreement with
7. West Bengai	Vivekananda Uni- versity	the proposals.	the views expressed by the Commission.